

Shri A. C. Guha: I am simply asking....

Mr. Deputy-Speaker: There is this palpable difference. The Reserve Bank lends at a low rate and they charge a higher rate. But, they are governed by the State Governments. The hon. Minister can only exert a moral influence over this and no other influence.

The Minister of Finance (Shri C. D. Deshmukh): The Reserve Bank exerts something more than a moral influence. I remember when this system was started in my time, the intention was that the advantage should be passed on to the actual loanee or the cultivator. How this matter has developed since then, I am not precisely aware of. But, I do think that something can be done by the Reserve Bank to ensure that the advantage of these low rates is, in fact, passed on to the cultivator.

Shri P. T. Chacko: May I know whether in 1952 any amount was advanced from the Reserve Bank to any Co-operative Apex banks or Scheduled banks for agricultural loans in the Part B States?

Shri C. D. Deshmukh: Actually in the list, there is no part B State bank, and the reason is that the Reserve Bank's facilities in terms of section 17 are available only where two good signatures are available. It is not always possible to furnish them because the co-operative movement is relatively undeveloped or in an unsatisfactory state in some of the States. For instance, in some of the States, there are no State co-operative banks at all. In other States, the Apex banks require considerable re-organisation.

Pandit K. C. Sharma: May I know the circumstances under which the Reserve Bank permitted this unconscionable and usurious practice by the Co-operative banks?

Mr. Deputy-Speaker: The hon. Minister has said that he is making enquiries.

सरकार ए० एस्० सहलगल : डेढ़ रुपये सैकड़े पर रिजर्व बैंक जो लोन प्राविन्शियल बैंक्स को देता है और वे जो डिस्ट्रिक्ट कोअपरेटिव बैंक्स को देते हैं, यह भी ज्यादा चार्ज करते हैं, तो क्या इस पर सरकार तहकीकात करेगी ?

श्री सी० सी० देशमुख : मेने वायदा किया है और वह तहकीकात की जायगी।

Mr. Deputy-Speaker: I am afraid we are beating a dead horse.

Shri S. N. Das: May I know whether efforts have been made to enquire to what extent these Co-operative Banks were able to utilise the loans granted to them for the purpose for which they were intended?

Shri C. D. Deshmukh: Our impression is that they have been fully utilised.

Shri N. Somana: For what period is this loan granted?

Shri C. D. Deshmukh: Twelve to fifteen months.

Shri Velayudhan: May I know whether the moneys already given to the States were actually used for cultivation purposes or not?

Mr. Deputy-Speaker: They are agricultural loans.

Shri Velayudhan: I want an answer. The Reserve Bank gives loans at a low rate; but they charge 15 per cent. and 25 per cent. We should know....

Mr. Deputy-Speaker: Order, order. The hon. Member will allow an answer to be given.

Shri C. D. Deshmukh: We have no evidence that it is used for any other purpose.

Mr. Deputy-Speaker: Next question.

SECRETARIAT STAFF WELFARE AND AMENITIES COMMITTEE

*277. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state whether a Secretariat Staff Welfare and Amenities Committee to organise literary, social and recreational activities for the Staff has been constituted?

The Deputy Minister of Home Affairs (Shri Datar): The question of constituting such a Committee is under active consideration.

Sardar Hukam Singh: When was it that the Estimates Committee made a recommendation to the effect that a Committee should be constituted?

Shri Datar: They made a recommendation in 1951. Immediately a circular was issued and last year on

8th August, an inter-departmental conference was held and certain proposals have been made. They are being implemented.

Sardar Hukam Singh: May I know whether for the present any activities, literary, social or other, are being provided to the staff?

Shri Datar: They are not being provided on an organised scale. But, there are certain activities here and there. The object is to have a Central Committee and to have under that committee all these activities so far as the different Ministries are concerned.

Sardar Hukam Singh: May I know what are those activities just at present?

Shri Datar: I should like to have notice if my hon. friend desires to have details of the activities.

Shri Nambiar: May I know whether the Secretariat staff will have representation in this Committee?

Shri Datar: They will have representation in the committees. In fact, they will have the greatest representation.

Mr. Deputy-Speaker: Largest representation. Next question.

EAST BENGAL DISPLACED PERSONS

*278. **Shri B. K. Das:** Will the Minister of Rehabilitation be pleased to state:

(a) how many of the East Bengal displaced persons of the 1952 influx have been provided with work either in camps or in other places;

(b) how many of them are living on doles; and

(c) how many of them have been treated as unattached persons?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 16,793 persons (Excluding Assam).

(b) 63,474 persons.

(c) 3,043 persons.

Shri B. K. Das: May I know the nature of the work given to these people?

Shri J. K. Bhonsle: Building of roads, clearing of rehabilitation sites, and that sort of work.

Shri B. K. Das: What is the daily wage that they are given on an average?

Shri J. K. Bhonsle: Between 14 annas and one rupee.

Shri B. K. Das: May I know how far the plan that these persons who come under this new influx will be given work as soon as they arrive here, has been successful?

Shri J. K. Bhonsle: I have given figures of the total number of people that have been given work.

Shri B. K. Das: My question is this. A plan was decided upon that as soon as these displaced persons come to India, they would be taken to a place of work and not left in the camps. I want to know how far that plan has been successful.

The Minister of Rehabilitation (Shri A. P. Jain): We have given the number of persons who have been removed to the camps, and the number of persons who have been sent to the work site. These two figures are enough to give an idea of the success of the scheme.

Pandit Thakur Das Bhargava: What is the amount of dole given to these displaced persons, in terms of money?

Shri J. K. Bhonsle: Rupees three a week for an adult, and Rs. 2/- a week for children under 8 years of age, besides clothing and schooling and medical facilities.

Shri B. K. Das: May I have an idea how long these camps will be continued?

Shri J. K. Bhonsle: It all depends on how quickly the Government of Bengal is able to rehabilitate them.

Shri Raghavaiah: May I know whether it is a living wage at all?

Mr. Deputy-Speaker: It is for the hon. Member to judge.

Shri B. K. Das: May I know whether, in addition to these 63,000 persons who are in the camps now, there are other persons in the camps who came earlier? And what is their number?

Shri J. K. Bhonsle: Roughly, the difference is about 3,000.

Shri S. C. Deb: May I know the influx in the State of Assam during 1952?

Shri J. K. Bhonsle: 21,500.

Shri Chattopadhyaya: May I ask whether Rs. 3/- is a living wage? Is it at all a living wage, or is it a death wage?